

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A No. 180/01047/2017

Date of decision: 16.11.2018.

CORAM:

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member**

K.M. Tomy, aged 57 years,
S/o. K.T. Marian, Kurisingal House,
Bolghatty, Mulavukadu P.O., Kochi – 682 504. Applicant

[By Advocate Mr. Varghese C. Kuriakose]

v e r s u s

1. Union of India, rep. By its Secretary,
Ministry of Home Affairs, North Block,
New Delhi – 110 001.
2. Union Public Service Commission,
represented by its Secretary, Shajahan Road,
New Delhi – 110 069
3. State of Kerala,
rep. By its Chief Secretary,
Government Secretariat,
Thiruvananthapuram – 695 001
4. The Selection Committee,
for Selection and appointment of Indian Police Service,
Constituted under Regulation 3 of the IPC
(Appointment by Promotion), Regulations, 1955,
Rep. by its Chairman, Union Public Service Commission,
Shajahan Road, New Delhi – 110 069.
..... Respondents

**[By Advocate : Mr. K.C. Muraleedharan (R1)
Mr. Thomas Mathew Nellimootttil (R2 to 4)
Mr. M. Rajeev (R3)]**

The application having been heard on 16.11.2018, this Tribunal on the same day delivered the following:

O R D E R (Oral)

Per: E.K.Bharat Bhushan, Administrative Member:

Today when the matter was taken up today for hearing, there was no representation on behalf of the applicant.

Learned counsel for the respondents, Mr. M.Rajeev, GP for R.3, submitted that the name of the applicant is also included amongst 12 successful candidates notified by the Gazette. Hence there is no grievance left in this O.A. to be considered as it has become infructuous.

3. By recording the above submission of the learned counsel for the respondents R.3, the O.A. is dismissed as infructuous. No order as to costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

sj*

Applicant's Annexures

Annexure A1 - True copy of the proceeding G.O. (Rt) No. 2081/2008/ Home dated 25.06.2008.

Annexure A2 - True copy of the G.O. (Rt) No.2705/ 2013/ Home dated 03.10.2013.

Annexure A3 - True copy of the extract of seniority list of Deputy Superintendent of police as on 01.03.2013, published on 03.09.2015.

Annexure A4 - True copy of the order in O.A. No. 180/01005/2015 dated 06.01.2016.

Annexure A5 - True copy of the ACR from 01.01.2010 to 31.12.2014 dated 11.12.2015.

Annexure A6 - True copy of the communication of State Police Chief, Kerala, Thiruvananthapuram No. T7-133230/2016/PHQ dated 16.09.2017.

Annexure A7 - True copy of the letter dated 23.10.2017 sent by the applicant to State Police Chief, Thiruvananthapuram.

Annexure A7(a) - True copy of the reconstructed ACR of the applicant for the period from 01.01.2006 to 18.06.2006 dated 23.08.2006.

Annexure A7(b) - True copy of the acknowledgment card dated 25.10.2017 signed from junior Superintendent, T-7 Section, Police Headquarters, Thiruvananthapuram.

Annexure A8 - True copy of the letter No.RTI-29558/17 dated 28.09.2017 of State Public Information Officer, Vigilance & Anti-corruption Bureau, Thiruvananthapuram with English Translation.

Annexure A8(a) - True copy of the letter No. T1-324/2014 dated 19.03.2014 of the Director, Vigilance and Anti-corruption Bureau, Thiruvananthapuram.

Annexure A8(b) - True copy of the letter No. T1-2160/2015 dated 22.04.2015 of the Director, Vigilance and Anti-corruption Bureau, Thiruvananthapuram.

Annexure A9 - True copy of the letter dated 19.09.2017 addressed to State Police Chief, Police Headquarters, Thiruvananthapuram.

Annexure A9(a) - True copy of the ACR of the applicant for the period from 01.01.2013 to 09.10.2013 duly attested by Shri H. Venkitesh IPS, former DIG, VACB, Thiruvananthapuram dated 09.01.2014.

Annexure A9(b) True copy of the certificate of work and conduct of the applicant for the period from 17.02.2014 to 06.03.2014.

Annexure A9(c) True copy of the GO(Rt) No. 391/2015/Home dated 13.02.2015 of Home (A) Department, Government of Kerala regularizing the service of the applicant for the period from 06.03.2014 to 11.05.2015.

Annexure A9(d) True copy of the ACR of the applicant for the period from 12.05.2014 to 31.12.2014 duly attested by Shri Vinson M Paul IPS, former Director, VACB, Thiruvananthapuram dated 06.04.2015.

Annexure A9(e) True copy of the acknowledgment receipt dated 22.09.2017 received from Junior Superintendent, T-7 Section, Police Headquarters, Thiruvananthapuram.

Annexures of Respondents

U.O. No. HOME-A2/40/2018-HOME dated 22.1.2018 (Annexe R3A)
